

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (d). Defence Service Personnel who have been disabled either in war or in peace time and whose disability is attributable to military service, are accorded priority I for employment. As a special dispensation to the disabled IPKF personnel, guidelines have been issued to give priority for employment to these personnel for employment under the Government of India over other normal cases of ex-servicemen against vacancies reserved for ex-servicemen. In addition, disabled Army personnel of the IPKF, invalided out of service on account of injuries sustained in the operations in Sri Lanka, have been made eligible for Liberalised Pensionary Awards as for battle casualties. They are also entitled to other facilities such as medical and travel concessions, educational concessions for children studying in Government schools, as well as assistance in employment and self-employment.

[*Translation*]

Scheme of Demarcation of Forest Land

6831. SHRI RAGHAVJI: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government are aware that large area of land earmarked as forest land is without any green cover;

(b) if so, whether Government propose to consider the scheme of demarcation of forest land in consultation with the State Governments; and if not, the reasons therefor; and

(c) whether Government particularly propose to exempt the places where minerals are available from the ambit of Forest (Conservation) Act, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) It is estimated that 30 million ha. of forest area has no tree cover in the country.

(b) A scheme for Survey and demarcation of forests has been proposed for inclusion in the Eighth Five Year Plan.

(c) No, Sir.

[*English*]

Allocation to Punjab for 20-Point Programme

6832. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) the funds allocated to Punjab for 20-Point Programme during the last three years, year-wise and point-wise;

(b) whether Punjab Government have utilised the entire amount during the period;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) to (d). The allocations for the 20-Point Programme are derived from various sectoral heads of the State Annual Plans. A Statement showing the details of allocations in the State Plan Sector are given in Statement-I below. The utilisation of the allocated funds works out to 96% in 1987-88, 93% in 1988-89 and 92% in 1989-90. The details of utilisation are in Statement-II below. It will be seen from the attached statements that utilisation of funds has been generally satisfactory.